

**Implementation of Rules for Manufacture of Bulk Drugs**

3345. SHRI SARFARAZ AHMAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether his attention has been drawn to the news item captioned 'sell out to multinationals' appeared in Economic Times Bangalore of 11 October 1985 ;

(b) if so, whether it is a fact that his Ministry did not enforce strictly the rules for manufacture of bulk drugs by foreign companies and gave free rein to import penultimate and through transfer pricing the medicine have been priced very high in India ;

(c) whether it is also a fact that the relevant provision of Drug policy to manufacture bulk drugs from basic stages has not been implemented ; and

(d) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Yes, Sir.

(b) No Sir.

(c) After the announcement of the 1978 Drug Policy, no FERA company has been issued a Letter of Intent for the production of bluk drug other than from the basic stage.

(d) Does not arise.

**Policy of broad-banding to improve profitability of Lohia Machines**

3346. SHRI B.V. DESAI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government's recent decision to allow flexibility to domestic industry through their new policy on broad-banding is expected to improve the profitability of Lohia Machines Ltd ;

(b) if so, whether it is a fact that the Lohia Machines Limited have collected from the public huge amount as advance payment in respect of scooters ;

(c) whether it is also a fact that a number of depositors have not been refunded their amount due to its inability

of providing scooters to the depositors ; and

(d) the action Union Government has taken against Lohia Machines ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) It is for the individual Companies to take advantage of the broad-banding scheme.

(b) Yes, Sir.

(c) and (d) The company has informed that refunds are being made to applicants within the stipulated period of 60 days.

[Translation]

**New tactics of Cooking Gas Dealers**

3347. SHRI VILAS MUTTEMWAR : SHRI KALI PRASAD PANDEY : SHRI MOTILAL SINGH : DR. CHANDRA SHEKHAR TRIPATHI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether his attention has been drawn to the news item captioned 'Khana pakane ki Gas ke Vitarkon ke naye hathkande' (New tactics of dealers of cooking gas) appearing in 'Jansatta', of 2 November, 1985 ;

(b) if so, the number of such dealers against whom action has been taken on various malpractices mentioned in the news item indicating the action taken against them ;

(c) whether Government propose to take action to ensure that consumers are not forced to purchase gas stove from dealers and connections are provided without any illegitimate payment ;

(d) if so, when ; and

(e) the number of [complaints received by him against the gas dealers during the last one year and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) to (e) LPG distributors are under instructions from the oil companies not to pressurise the customers to purchase LPG stoves from the distributor concerned at the time of release of new gas connections and customers have the liberty to purchase the stoves from any where as long as these carry ISI certification mark. Occasionally, complaints are received about undue pressure upon customers. These are enquired into and punitive action under the LPG Marketing Discipline Guidelines is taken by the oil companies against erring distributors.

[English]

#### Tidal Power Projects

3348. SHRI MOHANBHAI PATAEL : Will the Minister of ENERGY be pleased to state :

(a) the progress made in regard to harnessing of tidal power in the country ; and

(b) details of tidal projects likely to be installed in the country and in which areas ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Tidal power development in India is in the investigatory stage and has been taken up in the Gulf of Kutch. Analysis of data, mathematical and physical model studies as well as civil and electrical engineering studies are under way for examining the techno-economic feasibility of the project.

#### Removal of DMT/TPA from the O.G.L. list

3349. DR. A.K. PATEL :  
SHRI DINESH SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that PSF and PFY are on OGL list when DMT/TPA are removed from the OGL list ;

(b) if so, the cost of importing one tonne of DMT/TPA and one tonne of PSF and PFY in the country ; and

(c) the comparative benefits to the country in importing one tonne of DMT/

TPA as against importing one tonne of PSF and PFY ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the table of the House.

#### Import of TPA

3350. DR. A. K. PATEL : Will the Minister of INDUSTRY be pleased to state ;

(a) whether it is a fact that at a meeting held in Delhi on June 10, 1985 in the Office of DGTD, the users of TPA were promised by the Government that their full requirements of TPA would be met through imports ;

(b) if so, whether Government have fulfilled their promise : and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c) In the meeting held on June 10, 1985, it was decided that DGTD would examine each application for import of DMT/TPA in terms of Policy and on merits.

#### Commissioning of new mines in West Bengal by Coal India Limited

3351. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of ENERGY be pleased to state :

(a) whether Coal India Limited and failed to commission some new mines in West Bengal due to non-availability of land during the Sixth Five Year Plan period ;

(b) if so, the details thereof ;

(c) the reasons for non-availability of land ;

(d) the investment proposed to be made by Coal India Limited in such mines ; and

(e) the present position in the matter ?